

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/7188/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 8th August, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/1270/2023, dtd. 4th August, 2023
Your note, dtd. 05.08.2023.

Sir,

With reference to the above, I am directed to inform you that have been granted **casual leave on 05.08.2023, 07.08.2023 and 08.08.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 04.08.2023 till the morning of 09.08.2023**, as prayed for. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/7189/A dated , 08-08-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
